NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI

ITEM No.18
IA (IBC) No.86/GB/2022
In C.P. (IB) No. 10/GB/2021

Coram:
Hon'ble Shri Deep Chandra Joshi, Member (J): **Hearing through**
Hon'ble Shri Subrata Kumar Dash, Member (T): **Video Conference**

ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2023

In the matter of: Vishal Ghisulal Jain, RP
IN
(State Bank of India
Vs
Nayak Infrastructure Pvt. Ltd.)

Section: Under Section 33 and 34 read with Section 60(5) of IBC, 2016

S. NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. A. PURUSOTHAMAN	Advocate	RP	Present in Video
2.	MR. V.G. JAIN	RP	In person	Conference
3.	NONE	-	Respondent	

O R D E R
Date of Order: 19.05.2023

The matter is taken up for hearing through Video Conferencing. No one is present from the side of the Respondents today. Heard the learned Counsel appearing on behalf of the RP.

2. **List the IA on 01.06.2023.**

Sd/-

(Subrata Kumar Dash)
Member (Technical)
& Adjudicating Authority

Sd/-

(Deep Chandra Joshi)
Member (Judicial)
& Adjudicating Authority